

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.226/Chd/Hry/2017**

**In the matter of:**

Aashima Foods Private Limited.

...Petitioner

Versus.

Registrar of Companies,  
NCT of Delhi and Haryana

...Respondent

Present: Mr.Rohit, Practising Company Secretary for petitioner.  
Dr.Raj Singh, Registrar of Companies, Punjab, Chandigarh and  
Himachal Pradesh representing ROC, NCT of Delhi and Haryana.

Compliance affidavit has been filed by the petitioner. Registrar of  
Companies, Punjab, Chandigarh and Himachal Pradesh representing Registrar  
of Companies, NCT of Delhi and Haryana submits that the report of ROC, NCT  
of Delhi and Haryana is awaited.

List the matter on 21.11.2017. Registry to report above receipt of  
report of ROC.

Sd/-

(Justice R.P. Nagrath)  
Member(Judicial)

October 26, 2017  
subbu